

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 149/MP/2012**

Subject : Exemption of Purulia Pump Storage Project (PPSP) of West Bengal State Electricity Distribution Company Limited.

Date of hearing : 4.7.2013

Coram : Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner : West Bengal State Electricity Distribution Company Limited.

Respondent : Eastern Regional Load Despatch Centre, Kolkata

Parties present : Shri Sakia Singh Choudhery, Advocate

**Record of Proceedings**

Learned counsel for the petitioner submitted that copy of the reply filed by ERLDC has not been served on the petitioner and requested for time to file rejoinder to the reply filed by ERLDC. Request made by learned counsel was allowed.

2. Accordingly, the petitioner is directed to file rejoinder to the reply of ERLDC, on affidavit, on or before 19.7.2013, with an advance copy to the respondent.
3. Subject to above, the Commission reserved order in the petition.

**By order of the Commission,**

**SD/-  
(T. Rout)  
Joint Chief (Law)**